

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

---

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

---

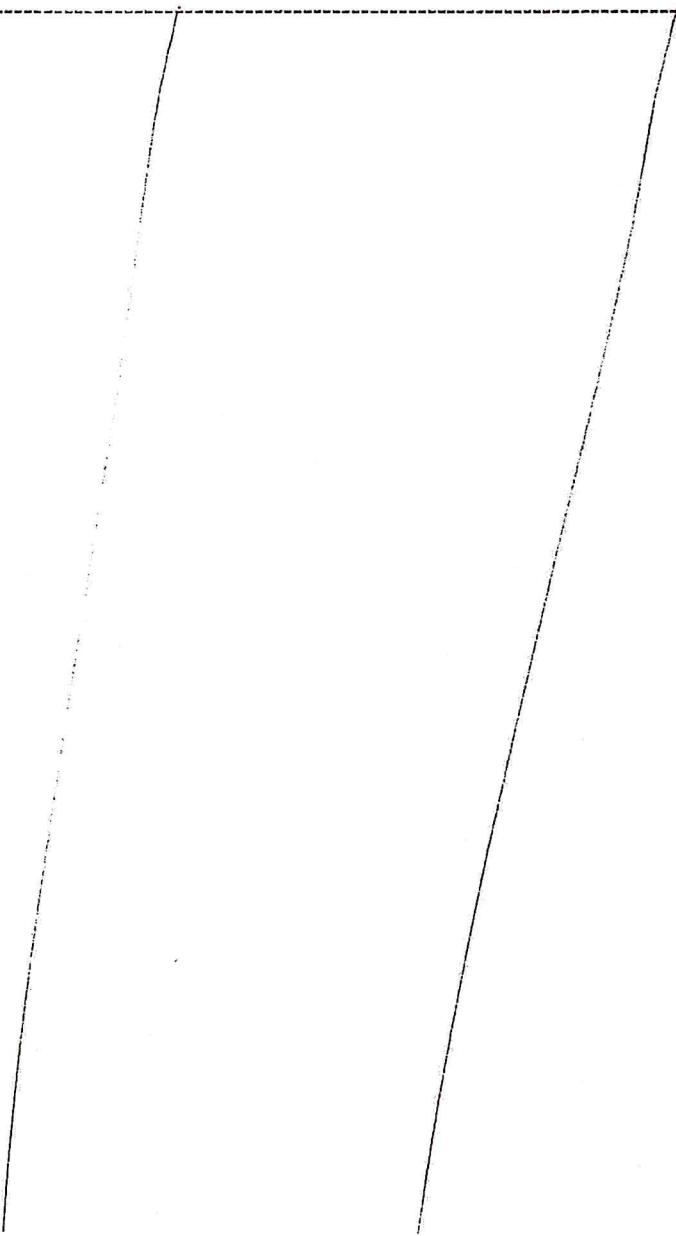
IN THE MATTER OF : M/s.Oren Hydrocarbons Pvt Ltd

MAIN PETITION NUMBER : IBA/938/2019

(IA/MA) APPLICATION NUMBERS

IA/1046(CHE)/2022, IA/1171(CHE)/2022

---



209) IA/1046/CHE/2022;  
IA/1171(CHE)/2022 IN IBA/938/2019

**ORDER**

The RP is represented by the Ld. Counsel Mr. T.Ravichandran and the Respondent is represented by the Ld. Counsel Mr. Sidharth through video conferencing mode.

**IA/1046/CHE/2022:** - Ld. Counsel Mr. Sidharth appears for R1 to R7 and states that e-filing of the vakalath has been done. He seeks and is granted three weeks time to file reply. The Respondents are permitted to file reply after serving copy to the other side.

Rejoinder, if any, be filed within ten days thereafter.

List this matter on **10.01.2023** for further hearing.

**IA/1171(CHE)/2022:** - The Applicant is directed to serve copy of the Application to the other side through speed post or registered post with acknowledgement card within three days from today.

Ld. Counsel Mr. Sidharth undertakes to file vakalath in the matter and takes notice. He seeks and is granted three weeks time to file reply from the date of receipt of the Application.

List this matter on **10.01.2023** for further hearing.

-sd-

(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

-sd-

(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT